

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-6
New CA-823/2020
In
140/241- 242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

....APPLICANT

Vs.

Ridhima Overseas Private Limited

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 12.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

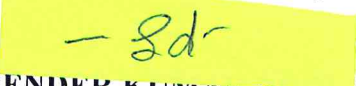
For the RD :


For the Intervener :

ORDER

Matter called. No representation on behalf of the Petitioners. Counsel for Respondent No. 2 & 3 is present. Matter stands adjourned for the presence of the Petitioners.

List on 25th February, 2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)